

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 232/2021
OA No. 201/2021**



New Delhi, this the 10th day of September, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Sonia Mehta,
Aged 60 years,
Working as Chief Architect in CPWD
Posted in Mumbai Region, Mumbai
R/o. 2004A, DLH Orchid, 1st Cross Road,
Lochandwala Complex,
Andheri (West),
Mumbai – 400 053. ...Petitioner

(By Advocate: Mr. Yogesh Sharma)

Versus

Sh. Shailendra Sharma,
Director General,
Central Public Works Department,
Nirman Bhawan, New Delhi. ...Respondent

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

This contempt petition has been filed by the petitioner alleging non-compliance of the order dated 09.07.2021 passed by this Tribunal in OA No. 201/2021.

2. After arguing for some time, learned counsel for the petitioner sought permission of this Tribunal to withdraw



the Contempt Petition with liberty to pursue the remedies available to the petitioner, as per law.

3. Permission is accorded. The Contempt Petition is accordingly dismissed as withdrawn with liberty, as prayed for.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

Jyoti/Mbt/